

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 2135/2018  
M.A. No. 2398/2018

New Delhi, this the 28<sup>th</sup> day of May, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Munishwer, Post : Mali, Group 'D'  
S/o Shri Patiram, Aged 53 years,  
Posted at Pocket-L, Sarita Vihar,  
SDMC, New Delhi.
2. Shakuntala, Post : Mali, Group 'D'  
W/o Shri Bhagwan Das, Aged 58 years,  
Posted at Ward No.193, Maharani Bagh,  
New Delhi.
3. Harihar, Post : Mali, Group 'D'  
S/o Shri Bhagwati Deen, Aged 58 years,  
Posted at Lajpat Nagar Zone, Sukhdev Vihar,  
Ward No.193, New Delhi.
4. Baljeet, Post : Mali, Group 'D'  
S/o Shri Rattan, Aged 56 years,  
Posted at Lajpat Nagar Zone,  
SDMC, New Delhi.
5. Kiran Pal, Post : Mali, Group 'D'  
S/o Shri Het Ram, Aged 57 years,  
Posted at Lajpat Nagar Zone,  
SDMC, New Delhi.
6. Jagtar Singh, Post : Mali, Group 'D'  
S/o Shri Sher Singh, Aged 58 years,  
Posted at Ward No.200, T-10,  
Okhla Phase-II, Lajpat Nagar Zone,  
SDMC, New Delhi.
7. Prem, Post : Mali, Group 'D'  
S/o Shri Kishan Lal, Aged 58 years,  
Posted at Pocket-D, Sarita Vihar,  
SDMC, New Delhi.

8. Kapilmuni, Post : Mali, Group 'D'  
S/o Shri Nageshwar, Aged 55 years,  
Posted at Lajpat Nagar Zone,  
SDMC, New Delhi.
9. Shambhu Lal, Post : Mali, Group 'D'  
S/o Shri Jhiuri, Aged 52 years,  
Posted at Lajpat Nagar Zone,  
SDMC, New Delhi.
10. Rampal Sharma, Post : Mali, Group 'D'  
S/o late Shri Budha Ram Sharma, Aged 54 years,  
Posted at Lajpat Nagar Zone,  
SDMC, New Delhi.
11. Lajori, Post : Mali, Group 'D'  
S/o Shri Shuk Ram, Aged 58 years,  
Posted at Pocket-H, Herbal Park, Sarita Vihar,  
SDMC, New Delhi.
12. Bijender Singh, Post : Mali, Group 'D'  
S/o Shri Attar Singh, Aged 57 years,  
Posted at Pocket-A, Sarita Vihar,  
SDMC, New Delhi.
13. Ved Prakash, Post : Mali, Group 'D'  
S/o Shri Prabhu Dayal, Aged 54 years,  
Posted at Lajpat Nagar Zone,  
SDMC, New Delhi. .. Applicants

(By Advocate: Ms. Garima Sachdeva)

Versus

1. South Delhi Municipal Corporation,  
Through Commissioner,  
Dr. S.P. Mukherjee, Civic Center,  
J.L. Nehru Marg, Minto Road,  
New Delhi-110002.
2. The Director Horticulture,  
South Delhi Municipal Corporation,  
Dr. S.P. Mukherjee, Civic Center,  
J.L. Nehru Marg, Minto Road,  
New Delhi-110002. .. Respondents

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the applicants.

2. MA 2398/2018 filed for joining together is allowed.

3. The applicants, who are working as Malis under the respondent – South Delhi Municipal Corporation, filed the O.A. seeking the following relief(s):

"(A) Direct the Respondents to release to the Applicants the arrears of the ACP benefits of the pay scale of 1<sup>st</sup> and 2<sup>nd</sup> ACP as is being paid to the 'Malis' and 'Chowkidars' continuing to work in DDA and grant them all arrears as have been granted to Jai Prakash & Ors., and similarly placed many other employees.

(B) Pass any other appropriate order or relief which this Hon'ble Tribunal deems fit and proper."

4. It is submitted that the applicants got issued a Legal Notice dated 27.02.2018 (Annexure A-9) ventilating their grievances to the respondents. However, they have not passed any orders thereon till date.

5. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the other merits of the case, by directing the respondents to consider the Annexure A-9, Legal Notice dated 27.02.2018, got issued on behalf of the applicants and

to pass appropriate reasoned and speaking order thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(NITA CHOWDHURY)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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